COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 577 OF 2016 IN</u> APPEAL NO. 281 OF 2016

Dated: 1st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NHPC Ltd. ...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Mr. J.K.Jha

Counsel for the Respondent(s) : Mr. M.G.Ramachandran

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R.1

Ms. Suparna Srivastava Mr. Tushar Mathur for R.2

Mr. Sethu Ramalingam for R.4

<u>ORDER</u>

List the I.A. No. 577 of 2016 (Appl. for stay) for hearing on **24.08.2017.** In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt